

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 43 OF 2020

United Tribals Associations Alliance & anr. Petitioners

V e r s u s

The State of Goa and ors. Respondents

Mr. Abhijit Gosavi, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondent nos.1 to 3.

Mr. Pravin Faldessai, Assistant Solicitor General for the Respondent no.4.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 6th August, 2020

P.C.

1. The learned Advocate General and the learned Assistant Solicitor General of India submit that they require sometime to file additional pleadings, more particularly, in view of the rejoinder filed by the petitioners. They submit that such additional pleadings will be filed in the next week i.e.

by 14th August, 2020 and advance copies of the same will be furnished to the learned Counsel appearing for the petitioners.

2. Accordingly, we stand over this matter to 17.08.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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